

ITEM NO.3

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1496/2009

C.B.I.

Appellant(s)

VERSUS

MANINDER SINGH

Respondent(s)

Date : 18/02/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s) Ms. Pinky Anand,ASG
Mr. Kumar Parimal,Adv.
Mr. Rana Mukherjee,Adv.
Mr. B. Krishna Prasad,Adv.

For Respondent(s) Mr. Shankar Divate,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Call after ensuing Holi holidays.

(NARENDRA PRASAD)
COURT MASTER

(SHARDA KAPOOR)
COURT MASTER